

SL.No.26

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/358/2022
NAME OF THE COMPANY	Preca Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Nagarjuna Steel Pvt Ltd
NAME OF THE RESPONDENT(S)	Preca Solutions India Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Both the Counsels present. The Counsel for the Petitioner reports ready. The Counsel for the Respondent seeks time on the ground that the Advocate on record is out of station. For hearing, post on 15.06.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**